

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

STARRED QUESTION NO:11
ANSWERED ON:26.02.2007
DISPUTE OVER TELECASTING OF MATCHES
Shakya Shri Raghuraj Singh;Shiwankar Shri Maha Deo Rao

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there has been a dispute over the telecast of the recently concluded India-West Indies one day cricket match series;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the dispute has since been resolved;
- (d) if so, the details thereof;
- (e) whether the Government has since made any arrangements for live telecast of the ensuing World Cup matches on Doordarshan;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) to (g): A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA STARRED QUESTION NO. 11 TO BE ANSWERED ON 26-02-2007

(a): Yes, Sir.

(b): The rights holder for the India-West Indies series had refused to share live feed with Prasar Bharati, Doordarshan and had filed a writ petition in the Delhi High Court challenging the applicability of guidelines issued by this Ministry for mandatory sharing of feed of sports broadcasting signal.

(c): No Sir. The matter is sub-judice.

(d): Does not arise.

(e): Yes, Sir.

(f): The President has promulgated "The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Ordinance, 2007 on 2nd February, 2007 (copy annexed) to provide access to the largest number of listeners and viewers, on a free to air basis, of sporting events of national importance through mandatory sharing of sports broadcasting signals with Prasar Bharati, Doordarshan. It will enable live telecast of World Cup Matches on Doordarshan

(g): Does not arise.